

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

CUSTOMS APPEAL NO. 11272 OF 2018

[C/CROSS/10589/2018]

[Arising out of Order-in-Original/Appeal No AHM-CUSTM-000-COM-012-17-18 dated 05.02.2018 passed by Principle Commissioner Customs, Excise and Service Tax-AHMEDABAD]

COMMISSIONER OF CUSTOMS- Ahmedabad

Appellant

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,Gujarat

Vs.

HINDALCO INDUSTRIES LTD

Respondent

(Unit; Birla Copper),Village-Lakhigam, P.O.- Dahej,
Bharuch, Gujarat-392130

Appearance:

Present for the Appellant : Shri Manish Jain, Advocate

Present for the Respondent: Shri A R Kanani, Superintendent (AR)

CORAM:

HON'BLE MR. RAJU, MEMBER (TECHNICAL)

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Date of Hearing/Decision : **30/08/2024**

The appeal is disposed of. For order, see order of date in CUSTOMS APPEAL NO. 11112 OF 2018 (C/MISC/10485/2024).

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)